



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 18.09.2025

### NOTICE

Please take notice that the following matters listed in the Court – IV on 18.09.2025 were not taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1380 of 2023	Anneel Saraogi Vs. Board of Trustees for the Port of Kolkata  <b>With</b>	Shreeyash U. Lalit	Siddhant Jaiswal
2.	Comp. App. (AT) (Ins) No. 1381 of 2023	Anneel Saraogi Vs. Board of Trustees for the port of Kolkata  <b>With</b>	Shreeyash U. Lalit	Siddhant Jaiswal
3.	Comp. App. (AT) (Ins) No. 1382 of 2023	Anneel Saraogi Vs. The Assistant Commissioner of Custom & Anr.	Shreeyash U. Lalit	Siddhant Jaiswal
4.	Comp. App. (AT) (Ins) No. 1030 of 2022 & I.A. No. 2980 of 2022  <b>Part Heard</b>	Shreeji Cotfab Ltd. Vs. GPI Textiles Ltd. & Anr.	Pallavi Singh	Abhishek Anand Nipun Gautam

By order of Hon'ble Chairperson  
-Sd/-  
Registrar